

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **30.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Indian Bank
Vs
K Shanmugham

MAIN PETITION NUMBER : CP(IB)/63(CHE)2024

(IA/MA) APPLICATION NUMBERS

IA/975(CHE)/2024

ORDER

Present: Shri. Pravin Kumar, Ld. Counsel for the Petitioner.
Shri. Ashok Seshadri, IRP in person.

Report filed by the IRP recommending initiation of IRP against the Personal Guarantor.

He submits that copy has been served on the parties.

Petitioner is directed to serve copy of the petition on the Respondent and file Affidavit of Service.

List the petition for appearance / reply / hearing on **25.06.2024**.

Sd/-

**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

Sd/-

**SANJIV JAIN
MEMBER (JUDICIAL)**

vs